

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

17.11.05
793/05

Registration No.

Ku. Indu Rai

Applicant (s)

VERSUS

1.01.05

Respondent (s)

7.11.05

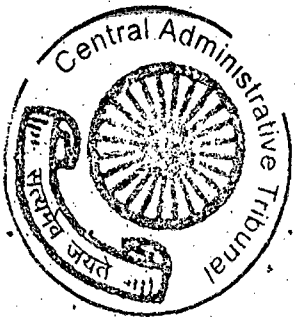
A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

9.11.2005

Shri V.K. Jain, counsel for the applicant.

Shri S.K. Mishra on behalf of Shri R.S. Siddiqui, learned counsel for the respondents.

The learned counsel for the applicant has filed an order dated 27.10.2005 issued by the respondents by which the transfer order of the applicant has been cancelled. The same is taken on record. Hence XXXXXX the OA has become infructuous. Accordingly, the OA is dismissed as infructuous. No costs.



Sd/-

(Madan Mohan)
Judicial Member

सत्य प्रतिलिपि

उपरिनिर्धार

DY. REGISTRAR

केन्द्रीय प्रशासनिक न्यायालय
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR

To
Shri V.K. Jain
Shri R.S. Siddiqui
7.11.05

For
7.11.05